

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 11

Dated Guwahati, the 22nd January, 2019

Hon'ble the Chief Justice has been pleased to direct to list writ petitions relating to D-Voters & connected matters (except writ petitions arising out of orders of Foreigners Tribunal), before Single Bench.

This order will come into force with immediate effect.

By Order,

Sd/- D.K. Das,
REGISTRAR (JUDICIAL)

Memo No. HC. III-29/2013/ 303 /G Dated: 22nd January, 2019
Copy to:

1. The Registrar (Vig. / Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Barpeta / Bongaigaon / Cachar, Silchar / Darrang, Mangaldoi / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M), Guwahati / Kamrup (R), Amingaon / Karbi Anglong / Karbi Anglong (West) / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / Tinsukia / Udalguri, / Baska, Assam. *He is requested to circulate the said Notification amongst all Judicial Officers under his jurisdiction.*
5. The Member, Foreigners' Tribunal, _____, Assam.
6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
9. The President / Secretary, All Assam Lawyers' Association, Guwahati.
10. The President / Secretary, Lawyers' Association, Guwahati.
11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.

62
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REGISTRAR (JUDICIAL)